

SPECIAL BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/136(KB)2023
IA(COMPANIES.ACT)/146(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	KALYANI CONCERN PRIVATE LIMITED VS WEST BENGAL AGRO TEXTILE CORPORATION LTD
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Ratnako Banerjee, Sr. Adv.] For the Petitioners.
Mr. Joy Saha, Sr. Adv.]
Ms. Urmila Chakraborty, Adv.]
Mr. Sudarshan Kumar Agarwal, Adv.]
Ms. Shayana Singhal, Adv.]

Mr. Dripto Majumdar, Adv.] For Respondent No. 9
Ms. Madhusmita Senapati, Adv.]

Mr. Amandeep Singh, Adv.] For the Respondent No. 6
Ms. S. Chatterjee, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent No. 1, 2 & 3.
Mr. Patita Paban Biswal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent No. 4 & 5.
Ms. Suranjana Chatterjee, Adv.]

ORDER

1. Due to paucity of time. This matter could not be taken up for hearing.
2. List this matter on **2nd April, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)